

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 282 of 2014

Dated: 13th August, 2015

In the matter of :

Haryana Vidyut Prasaran Nigam Ltd.

...Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter

on 15.09.2015.

COURT MASTER